F. No. 13 (29) 2019/Milk/RCD/FSSAI
Food Safety and Standards Authority of India
(A Statutory body under Ministry of Health & Family Welfare, Government of India)
(Regulatory Compliance Division)
FDA Bhawan, Kotla Road, New Delhi-110002

Dated the, 30th September, 2020

To,

- 1. The Commissioner of Food Safety of All States/UTs
- 2. All Central Licensing Authorities (Delhi/Mumbai/Chennai/Kolkata/Guwahati)

Subject:- Directions regarding display of "Date of Manufacturing" and "Best Before Date" in case of Sweets -Reg.

Reference:- FSSAI Order of even No. dated 25.09,2020.

Sir/Madam,

With reference to Order of even No. dated 25.09.2020 on the above subject, it is clarified that the said Order is applicable for Indian Sweets only and the FBOs are permitted to display the mandatory "Best Before Date" and "Date of Manufacturing" (voluntary and non-binding) on the container/ tray holding sweets at the outlet for sale in the local language also.

Rest of the conditions of the Order dated 25.09.2020 remain unchanged.

Issued with the approval of the Competent Authority.

Yours sincerely,

(Shobhit Jain)

Executive Director (Compliance Strategy)

Copy to:-

CITO, FSSAI-for uploading this letter on FSSAI website.